

**NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
AHMEDABAD**

C.P. No. 174/140(5)/NCLT/AHM/2017

Coram: **Hon'ble Mr. BIKKI RAVEENDRA BABU, MEMBER JUDICIAL**
Hon'ble Ms. MANORAMA KUMARI, MEMBER JUDICIAL

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF AHMEDABAD
BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 16.01.2018**

Name of the Company: Saibaba Surfactants Pvt Ltd. & Ors.
V/s.
Kamalkumar S. Jain & Anr.

Section of the Companies Act: Section 140(5) of the Companies Act, 2013

<u>S.NO.</u>	<u>NAME (CAPITAL LETTERS)</u>	<u>DESIGNATION</u>	<u>REPRESENTATION</u>	<u>SIGNATURE</u>
1.	Arjun R. sheth	Adv. & solicitor	Petitioner	K.R. Parekh
2.	Hitesh Buch	PCS	"	
	Krina R. Parekh	Adv.	"	
3.	NATASHA SUTARIA	ADV.	RESPONDENT. NO. 1	Natasha
4.	MONAAL DAVAWALA	ADVOCATE	RESPONDENT NO. 3	<u>Monaal</u>

ORDER

Learned Advocate Mr. Arjun Sheth with Learned PCS Mr. Hitesh Buch with Learned Advocate Ms. Krina parekh present for Petitioner. Learned Advocate Ms. Natasha Sutaria present for Respondent no. 1. Learned Advocate Mr. Monaal Davawala present for other Respondent.

Rejoinder filed by petitioner.

At request of both sides.

List the matter on 31.01.2018 for final hearing.


MANORAMA KUMARI
MEMBER JUDICIAL

Dated this the 16th day of January, 2018.


BIKKI RAVEENDRA BABU
MEMBER JUDICIAL